

# ORISSA HIGH COURT

## FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33431/2025	HARDEEP SINGH SANDHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /534 /2025 ) //	AOD20240000391C202500084
2	D-BLAPL/33433/2025	SAYAD AJIM VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /534 /2025 ) //	AOD20240000391C202500085
3	D-BLAPL/33442/2025	BIPIN SAHOO VS STATE OF ODISHA	BISHNU BRATA SINGH VS	BHUBAN /481 /2025 ) //	
4	D-BLAPL/33445/2025	RANJAN DALEI VS STATE OF ODISHA	KUMAR KASHYAP VS	BALASORE SADAR /347 /2025 ) //	AOR20230000401C202500028
5	D-BLAPL/33447/2025	KALIA @ GHANASHYAM GOCHHAYAT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /310 /2024 ) //	
6	D-BLAPL/33448/2025	RADHU @ RADU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /92 /2023 ) //	
7	D-BLAPL/33449/2025	SWASTIK RAJPUT VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /274 /2025 ) //	
8	D-BLAPL/33451/2025	GUDDU @ GOBIND SINGH VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BHEDEN /35 /2023 ) //	
9	D-BLAPL/33452/2025	MANOJ SUTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /403 /2024 ) //	
10	D-BLAPL/33456/2025	GOURI NARAYAN TRIPATHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SOHELLA /276 /2025 ) //	
11	D-BLAPL/33458/2025	ASISH PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	SAHADEV KHUNTA /343 /2025 ) //	

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12	D-BLAPL/33474/2025	KARTIK PRADHAN @ NIRMAL KUMAR PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	CHANDAKA P.S. /238 /2025 () //	
13	D-BLAPL/33475/2025	ANIL NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /417 /2025 () //	
14	D-BLAPL/33477/2025	SUJIT SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHATRAPUR /602 /2025 () //	AOR20250001157C202500004
15	D-BLAPL/33479/2025	LOCHAN MUNDA VS STATE OF ODISHA	ALOK KUMAR KAR VS	KANKADAHAD /122 /2025 () //	AOR20220001297C202500272
16	D-BLAPL/33480/2025	PINTU @ SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	SHERAGADA /318 /2025 () //	
17	D-BLAPL/33481/2025	PRAMOD KUMAR RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /178 /2025 () //	
18	D-BLAPL/33486/2025	PANCHANAN BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 () //	
19	D-BLAPL/33490/2025	ABAKHITA DIGAL @ ABAKITA DIGAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 () //	
20	D-BLAPL/33493/2025	MOHAMMAD IMTIYAZ VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 () //	
21	D-BLAPL/33500/2025	RAJENDRA @ RAJ KISHORE PRUSTY VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /483 /2025 () //	
22	D-BLAPL/33502/2025	SAROJ KUMAR GOCHAYAT VS STATE OF ODISHA	SATYA JEET ROUT VS	COLLIERY /605 /2025 () //	
23	D-BLAPL/33503/2025	HIJAYA KUMAR	ASHOK DAS	CHANDILI /203 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33507/2025	BIDYADHAR DHAL	SAGARIKA SAHOO	BARI RAMCHANDRAPUR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33513/2025	BITU @ BITY KAREI @ BIBHISHANA KAREI	AMITAV TRIPATHY	PADAMPUR /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33515/2025	ASHIS RANJAN NAYAK @ ASISH RANJAN NAYAK	SAKTI PRASAD DAS	TOMANDO /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33516/2025	RAHUL @ BADAL SAHOO	BASANTA KUMAR NAYAK	MANCHESWAR P.S. /585 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33528/2025	ALOK MISHRA	AMLAN MOHANTY	JAJPUR SADAR /172 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33530/2025	KRUSHNA CHANDRA MUDULI	SARADA PRASAD DASH	DASPALLA /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33533/2025	KANHA NAHAK	BHARAT JALLI	KABISURYANAGAR /436 /2025	AOD20240000581C202500154
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33535/2025	MOHAN DAS	ASHOK KUMAR SAHOO	BARANGA /68 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33536/2025	AMIR SABAR	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33542/2025	APU @ RATAN KUMAR @ RATNAKAR MEHENTAR	RAMA CHANDRA JENA	JALESWAR /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33544/2025	LIBHENDRA SUNA @ LIVENDRA SUNA	GOREKHANATH DAS	SAHID NAGAR P.S. /389 /2024	
		VS	VS	()	

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35	D-BLAPL/33549/2025	STATE OF ODISHA GYANA RANJAN NAYAK @ BANTI VS	GOREKHA NATH DAS VS	// GADISAGADA /163 /2025 ()	
36	D-BLAPL/33560/2025	STATE OF ODISHA KADAGALA RAJA RAO @ K.RAJA RAO VS	SIDHARTHA SANKAR RAY (2) VS	// KASINAGAR /160 /2025 ()	
37	D-BLAPL/33561/2025	STATE OF ODISHA JAGANNATH MADHI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /606 /2024 ()	
38	D-BLAPL/33566/2025	STATE OF ODISHA RAJESH KUDEI VS	SITIKANT MISHRA VS	// PHULBANI SADAR /148 /2025 ()	
39	D-BLAPL/33567/2025	STATE OF ODISHA SIBA PADIAMI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /606 /2024 ()	
40	D-BLAPL/33569/2025	STATE OF ODISHA RAJESH SHARMA VS	SOUMYA RANJAN MOHANTY VS	// BERHAMPUR TOWN /290 /2025 ()	
41	D-BLAPL/33571/2025	STATE OF ODISHA SRITAM NAG @ SRITTAM VS	BIBHUTI BHUSHAN KUMBHAR VS	// TARBHA /108 /2024 ()	AOR20230001126C202500005
42	D-BLAPL/33572/2025	STATE OF ODISHA DIGAMBAR SAHU VS	BIJAYA KUMAR RAGADA VS	// REAMAL /84 /2019 ()	AOD20220004577C202500001
43	D-BLAPL/33574/2025	STATE OF ODISHA SURYAKANTA MOHAPATRA VS	BIDYUTLATA MOHANTY VS	// //0 ()	
44	D-BLAPL/33576/2025	STATE OF ODISHA GUNJAN DALAI VS	LAXMI CHARAN BEHERA VS	// // ()	AOD20240000170C202500016
45	D-BLAPL/33577/2025	STATE OF ODISHA KALANDI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// BHADRAK TOWN /569 /2025 () //	

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46	D-BLAPL/33578/2025	PINTU MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /217 /2025 () //	
47	D-BLAPL/33581/2025	NIRANJAN ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /139 /2025 () //	
48	D-BLAPL/33584/2025	CHHOTU @ SK. NAIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /513 /2025 () //	
49	D-BLAPL/33589/2025	SIDU SINKU VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /133 /2021 () //	
50	D-BLAPL/33590/2025	SANTOSH KUMAR PRADHAN @ SANTOSH KU. PRADHAN @ ODISHA VS STATE OF ODISHA	SANTOSH KUMAR PRADHAN @ ODISHA VS	TANGI (KHURDA) /498 /2023 () //	
51	D-CMAPL/44699/2025	SAUBHAGINI BHOI VS STATE OF ODISHA	ADV. VS	// () //	
52	D-CMAPL/44706/2025	DILLIP KUMAR NANDA VS STATE OF ODISHA	BHUBANANANDA LENKA VS	// () //	
53	D-CMP/44712/2025	M/S JANATA ASSOCIATIONS, KEONJHAR VS SUSHIL KUMAR MOHANTY @ SUSHIL CHANDRA MOHANTY	AMIT PRASAD BOSE VS	// () //	
54	D-CMP/44764/2025 CMP/1741/2025	SONALI PRIYADARSHINI VS ROJALI PRIYADARSHINI	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) CS/0000766/2023	AOR20220002374C202500179
55	D-CMP/44780/2025	SANATAN DAS VS RAMAKANTA DAS	PRASANTA KUMAR SATAPATHY VS	// () //	
56	D-CMP/44781/2025	PREMANANDA BARIK VS BIRANCHI PRADHAN	ASHUTOSH MOHANTA VS	// () //	
57	D-CMP/44840/2025	PRATIMARANI PATRA	TUSAR KUMAR MISHRA	//	

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		VS	VS	()	
		DILLIP HALI		//	
58	D-CMP/44894/2025	PRAVAT KUMAR DIWEDI @ DWIBEDY	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		SOVAKAR DIWEDI		//	
59	D-CONTC/44686/2025	RAMA CHANDRA SAHU	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
60	D-CONTC/44688/2025	SAHADEV BEHERA	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
61	D-CONTC/44689/2025	TAPAN KUMAR PADHY	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
62	D-CONTC/44701/2025	NUPURA BHOI@ ARATI	ADV.	//	
		VS	VS	()	
		RANJAN KUMAR BHOI		//	
63	D-CONTC/44709/2025	HARISH CHANDRA DAS	Swapnil Roy	//	AOR20220001600C202500162
		VS	VS	()	
		PARAMESWAR PATRA		//	
64	D-CONTC/44710/2025	AHALYA ARUKH	SWAPNIL ROY	//	AOR20220001600C202500163
		VS	VS	()	
		ANU GARG, IAS		//	
65	D-CONTC/44717/2025	LAXMIDHAR BEHERA	ADV.	//	
		VS	VS	()	
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR-CUM-DISTRICT MAGISTRATE, CUTTACK		//	
66	D-CONTC/44722/2025	SACHIDANANDA BEHERA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
67	D-CONTC/44726/2025	SALIM LASKAR	ADV.	//	
		VS	VS	()	
		VINIT AGRAWAL, IPS		//	
68	D-CONTC/44727/2025	BANCHHANIDHI BEHERA	DAITARI PRADHAN	//	
		VS	VS	()	

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69	D-CONTC/44731/2025	DEEPIKA SWAIN,OAS MEENA NAIK VS	ADV. VS	// // 0	
70	D-CONTC/44733/2025	SATYABRATA SAHU,IAS MANOJ KUMAR ROUT VS	ADV. VS	// // 0	
71	D-CONTC/44758/2025	PRATIBHA DORA,OAS DR. PURUSOTTAM SWAIN VS	ADV. VS	// // 0	
72	D-CONTC/44778/2025	ASWATHY S,IAS KUNJALATA PANIGRAHI VS	ADV. VS	// // 0	
73	D-CONTC/44782/2025	MAMITA MOHANTY,BEO,DHARMASALA MITANJALI DALEI VS	ADV. VS	// // 0	
74	D-CONTC/44784/2025	USHARANI PADHI,COMM-CUM-SECRETARY TARA PRASANNA PATTANAIAK VS	ADV. VS	// // 0	
75	D-CONTC/44785/2025	MANSI NIMBHAL,SECRETARY,ODISHA MODEL TRIBAL EDUCATION SOCIETY,BBSR,KHURDA D.TRINATH PRADHAN VS	SANGRAM JENA VS	// // 0	
76	D-CONTC/44788/2025	ARVIND AGRAWAL,IAS DR. TRAILOKYA PRASAD MOHAPATRA VS	SANGRAM JENA VS	// // 0	
77	D-CONTC/44792/2025	ARVIND AGRAWAL,IAS MANAGING COMMITTEE OF HATIA HIGH SCHOOL, BANSIPUR VS	SANGRAM JENA VS	// // 0	
78	D-CONTC/44795/2025	THIRUMALA NAIK N.,IAS PATITAPABAN BHUYAN VS	SANGRAM JENA VS	// // 0	
79	D-CONTC/44799/2025	THIRUMALA NAIK N.,IAS SUDHIR KU.SAHU VS	SANGRAM JENA VS	// // 0	
		ARVIND AGRAWAL,IAS		//	

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80	D-CONTC/44803/2025	TANMAY PANDA VS MRUTYUNJAY TRIPATHY,THASILDAR	ADV. VS	// ()	
81	D-CONTC/44807/2025	ABHISHEK KANUNGO VS MRUTYUNJAY TRIPATHY,TAHASILDAR	ADV. VS	// ()	
82	D-CONTC/44809/2025	SUPRAVA DAS VS MRUTYUNJAY TRIPATHY,TAHASILDAR	ADV. VS	// ()	
83	D-CONTC/44812/2025	TRUPTEE TRIPATHY VS MRUTYUNJAY TRIPATHY,TAHASILDAR	ADV. VS	// ()	
84	D-CONTC/44816/2025	SURENDRA KUMAR RANA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// ()	
85	D-CONTC/44827/2025	NIBEDITA SOREN VS MANOJ AHUJA,SECRETARY,GA AND PG DEPT,BBSR	BIDYALOK MOHAPATRA VS	// ()	
86	D-CONTC/44876/2025	BHAGIRATHI PANDA VS DEBI PRASANNA SARASWATA,TAHASILDAR	ADV. VS	// ()	
87	D-CONTC/44882/2025	DR.CHANDRA SEKHAR TRIPATHY VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// ()	
88	D-CONTC/44890/2025	SANTOSH KUMAR SAHOO VS NIYATI PATTNAIK,IAS	ADV. VS	// ()	
89	D-CRLA/33464/2025	JAGASAN GOUD RATH @ JAGSAN GOUD @ ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BODEN /196 /2021 ()	
90	D-CRLA/33467/2025	BULU BEHERA VS STATE OF ODISHA	KIRANPRAVA KAR VS	BERHAMPUR SADAR /132 /2021 ()	AOD20250001002C202500006
91	D-CRLA/33471/2025	JAGA GOUDA	RAJIB LOCHAN PATTNAIK	PAPADAHANDI /204 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/33478/2025	KHUSBU SAGAR @ KHUSBU SINGH SAGAR	JAGAJIT PANDA	RAIRANGPUR TOWN /131 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/33487/2025	ARAKHITA PARIDA @ KALIA @ KALANDI	AMULYA RATNA PANDA	BARI RAMCHANDRAPUR /572 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/33499/2025	SUVENDHU @ SUVENDU PRADHAN	SK. ZAFARULLA	PATNA /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/33514/2025	SRIDHAR JALI @ BEHERA	VIVEKANANDA JENA	RAMBHA (CHATRAPUR) /629 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/33554/2025	MUNA BEHERA	DEEPAK KUMAR PANDA	CHANDAKA P.S. /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/33565/2025	JAGAN SAMAL	JANMEJAYA KATIKIA	Tantiapal Marine /60 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/33583/2025	SK.TAMIR	TIRTH KUMAR SAHU	CDA-II /44 /2021	
		VS	VS	()	
		THE STATE OF ODISHA		//	
99	D-CRLA/33587/2025	BHANJA KISHORE @ SANJAYA @ SANJEEB @ RAJU	ANUSUYAYA KUMAR SAHOO	DEOGARH /28 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMA/33505/2025	JYOTINA KUMAR PANIGRAHI	SAYANTAN PANDA	ODAGAON /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/33432/2025	RABINDRA KUMAR HARIJAN	BIJAYLAXMI SAHOO	S.P.(CID-CRL),CUTTACK /17 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/33437/2025	BHABANI SANKAR SAHOO	ARIJEET MISHRA	AUL /175 /2023	
		VS	VS	()	

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103	D-CRLMC/33443/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	VS	// // ()	AOR20230001273C202500026
104	D-CRLMC/33444/2025	SASMITA KUMAR SENAPATI M/S JAGANNATH FOODS AND AQUA CULTURE PVT VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202500033
105	D-CRLMC/33453/2025 CRLMC/4521/2025	M/S HARI DISTRIBUTORS PVT LTD. PM SHRI KENDRIYA VIDYALAYA, NAYAGARH VS	LALIT KUMAR MAHARANA VS	// // / /0	
106	D-CRLMC/33454/2025	SUB-COLLECTOR AND SUB-DIVISIONAL MAGISTRATE, NAYAGARH AJIT KUMAR TRIPATHY VS	DEBADATTA MOHANTY VS	S.D.M.,NAYAGARH(Nayagarh ) CRMC/0000194/2025 BARBIL /252 /2022 ()	
107	D-CRLMC/33455/2025 CRLMC/4512/2025	STATE OF ODISHA MINATIRANI MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// SINGHADWAR PS /12 /2020 J.M.F.C.,PURI(Puri) GR/0000287/2020	
108	D-CRLMC/33457/2025 CRLMC/4520/2025	STATE OF ODISHA A.CHANDRA SEKHAR@CHINU VS	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025	AOD20220003086C202500154
109	D-CRLMC/33466/2025	STATE OF ODISHA SANJAYA KUMAR BHATTA @ TULIA VS	BIJAY KUMAR MOHANTY VS	NIMAPADA /263 /2025 ()	
110	D-CRLMC/33492/2025	STATE OF ODISHA CHANDAN @ RAKESH KUMAR PALEI VS	DEEPALI MAHAPATRA VS	// KUMBHARAPARA /84 /2016 ()	
111	D-CRLMC/33501/2025	STATE OF ODISHA ASIS@ASIK@SANTOSH SAMAL@GEDA VS	SMRUTI RANJAN ROUT VS	// KANDARPUR /96 /2015 ()	
112	D-CRLMC/33508/2025	STATE OF ODISHA SURJYA @ SURY MITA SWAIN VS	DIPTI RANJAN BHOKTA VS	// / /0 ()	
113	D-CRLMC/33509/2025	STATE OF ODISHA RAJENDRA BEHERA VS	ALOK KUMAR PANDA VS	// BALIKUDA /70 /2009 ()	AOD20240000536C202500024
		STATE OF ODISHA		//	

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114	D-CRLMC/33520/2025	DIBAKAR SAMAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	R.UDAYAGIRI /131 /2024 () //	
115	D-CRLMC/33523/2025	BHALA KAMPA @ JALA KAMPA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /15 /2025 () //	
116	D-CRLMC/33526/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	NAYAPALLI P.S. /519 /2023 () //	
117	D-CRLMC/33529/2025	RAJESH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /85 /2018 () //	
118	D-CRLMC/33534/2025	HIRANYA GAEN @ SUBAL VS STATE OF ODISHA	BISHWARANJAN SAHU VS	GONDIA /12 /2023 () //	
119	D-CRLMC/33540/2025	SURENDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /242 /2024 () //	
120	D-CRLMC/33543/2025	SWARNAPRABHA DASH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /73 /2025 () //	
121	D-CRLMC/33547/2025	MOHAMMAD RAHIMAN SARIFF VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /139 /2015 () //	
122	D-CRLMC/33552/2025	MITHUN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /139 /2020 () //	
123	D-CRLMC/33568/2025	SUBHAM KUMAR DUSAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DHANUPALI /73 /2025 () //	AOD20240000603C202500036
124	D-CRLMC/33570/2025	PURNIMA SINGH VS STATE OF ODISHA	ASISH MISHRA VS	MANGALA BAG /145 /2024 () //	
125	D-CRLMC/33580/2025	AKASH NAYAK	SOUMYA RANJAN DAS	SECTOR-19 /102 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/33582/2025	RANJAN KUMAR NAYAK	AMLAN SHAKTI PAUL	REAMAL /59 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/33429/2025	MINA BIBI	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500206
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/33446/2025	D.M.,SHRIRAM GENERAL INSURANCE CO. LTD.BALASORE	ABHIR PRASAD DUTTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/33461/2025	ANTARYAMI APAT @ JAMI	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/33463/2025	ANTARYAMI APAT @ JAMI	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/33491/2025	POOJA KUMARI	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/33494/2025	RAHUL SINGH	KASHINATH PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/33497/2025	BISWAJIT PARIDA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/33510/2025	HRUSHIKESH NAYAK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/33564/2025	BANAMALI PANDA	DEEPAK MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/33440/2025	ASHISH KUMAR SAHU	ARIJEET MISHRA	/ /0	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-CRLREV/33450/2025	SUBEDITA SAHU SIBADATTA PATI VS ABHINAV PATI	AMIT PRASAD BOSE VS	// /0 ()	
138	D-CRLREV/33473/2025	BIJULI SAHOO VS JAGABANDHU SAHOO @ JAGA	BIPLABA P.B. BAHALI VS	// /0 ()	
139	D-CRLREV/33489/2025	B.KOTESWAR RAO @ V. KOTESWAR RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /225 /2023 ()	
140	D-CRLREV/33511/2025	SURESH SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// /0 ()	
141	D-CRLREV/33512/2025	HEMANT SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 ()	
142	D-CRLREV/33517/2025	BASANTI PANDA VS SMRUTI RANJAN PANDA	SWARUP KUMAR PATNAIK VS	// /0 ()	
143	D-CRLREV/33537/2025	SITA ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BALIPATNA /68 /2022 ()	
144	D-CRLREV/33545/2025	AFROZ ALAM VS STATE OF ODISHA	CHHABI BEHERA VS	// /0 ()	RANPUR /270 /2025
145	D-CRLREV/33591/2025	SATRUGHNA KANHAR @ SATRUGHAN KANHAR VS NIBEDITA KANHAR @ NAYAK	DEEPAK RANJAN PARIDA VS	// /0 ()	
146	D-CRP/44772/2025	GHANASHYAM NIAL VS ANAND AGRAWAL @ SINGHANIA	SUSHANTA KUMAR JOSHI VS	// /0 ()	
147	D-LAA/44859/2025	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COST RAILWAY, BBSR	SOUMYA JYOTI BISWAL VS	// /0 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/44687/2025	MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS MAMI SWAIN	AKASHANTA KUMAR MAHALI VS	// 0 //	
149	D-MACA/44734/2025	BIJAYA KUMAR SAMAL VS BINAYA KUMAR SAMAL	SALAUDDIN KHAN VS	// 0 //	
150	D-MACA/44861/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS JAYANTI BEHERA	BIJOY DASMOHAPATRA VS	// 0 //	
151	D-MACA/44874/2025	SHWETAPADMA NANDA VS DILLIP KUMAR PRADHAN	KISHORE KUMAR JENA VS	// 0 //	
152	D-MACA/44896/2025	MAHADEB BHARAT VS MOHAMMAD ANIS	RAJIB LOCHAN PATNAIK VS	// 0 //	
153	D-MATA/44853/2025	S.MAHESWAR RAO VS S.SANTOSHI	PRATYUSHA NAIDU VS	// 0 //	
154	D-MATA/44869/2025	SRINIBAS MOHANTY VS SEFALI BOSE	SAPAN KUMAR LENKA VS	// 0 //	
155	D-MATA/44879/2025	MAMATA KUMARI SATHUA VS PRAVAT KUMAR SATHUA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202500002
156	D-RPFAM/44692/2025	RAMESH GOCHHI VS JASODA GOCHHI	ALOK KUMAR MOHAPATRA VS	// 0 //	
157	D-RPFAM/44757/2025	USHA RANI BHOL VS TAPAN KUMAR MISHRA	BISWARANJAN DAS VS	// 0 //	
158	D-RPFAM/44796/2025	MANAS BEHERA VS ROJALEEN BEHERA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500071
159	D-RPFAM/44858/2025	GANESH PRASAD NAIK	RAJESH RANJAN SAHOO	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-RPFAM/44867/2025	MANINI NAIK@PRAMILA NAIK GANESH PRASAD NAIK	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
161	D-RPFAM/44892/2025	MANINI NAIK@PRAMILA NAIK PRAMOD KUMAR MAHARANA	PRADIPTA VARMA	//	
		VS	VS	0	
162	D-RSA/44683/2025	RAJANIBALA MAHARANA HARIHARA PUTEL	BUDHIRAM DAS	//	
		VS	VS	0	
163	D-RSA/44815/2025	RABINDRA PUTEL CHHINU SAHU	ABHAS MOHANTY	//	
		VS	VS	0	
164	D-RVWPET/44789/2025	SULOCHANA SAHU CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAYINIKAM LTD, NEW DELHI	SPRACHIN KUMAR	//	
		VS	VS	0	
165	D-RVWPET/44893/2025	SANJIBANI RAHA M/S. HOTEL SEA POINT PVT. LTD., BBSR	SAURENDRA RAUTRAY	//	
		VS	VS	0	
166	D-TRP(C)/44855/2025	M/S. BLUELINE RESORTS PVT.LTD., BBSR DURGABATI OJHA	SAMAPIKA MISHRA	//	
		VS	VS	0	
167	D-WA/44705/2025	KAILASH CHANDRA SUTAR ASHOK MOHANTY	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
168	D-WA/44767/2025	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500447
		VS	VS	0	
169	D-WA/44773/2025	PURNIMA SWAIN MANTU SASMAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
170	D-WA/44895/2025	STATE OF ODISHA BAIDHAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/44677/2025	BASANTA KUMAR SAHOO BISWAJEET NANDA VS STATE OF ODISHA	SUBHENDU KAR VS	// // 0 //	
172	D-WP(C)/44678/2025	DR. KARTIK CHANDRA ROUT VS STATE OF ODISHA	GOUTAM KUMAR ROUT RAY VS	// 0 //	
173	D-WP(C)/44679/2025	SASWOTEE PATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500070
174	D-WP(C)/44680/2025	SURENDRA MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500164
175	D-WP(C)/44681/2025	JYOTSHNA SATAPATHY VS HDFC BANK LIMITED	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500047
176	D-WP(C)/44682/2025	SASMITA SWAIN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500048
177	D-WP(C)/44684/2025	MANORANJAN SARANGI VS REGISTRAR, CIVIL COURT, KHURDA	BIPLABA P.B. BHALI VS	// 0 //	
178	D-WP(C)/44685/2025	ANIL KUMAR MISHRA VS DAMAYANTI KAR	KSHIROD KUMAR ROUT VS	// 0 //	
179	D-WP(C)/44690/2025	SUNITA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500086
180	D-WP(C)/44691/2025	SASMITA MOHAPATRA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //	
181	D-WP(C)/44693/2025	GANESWAR SAHU VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/44694/2025 WP(C)/30882/2025	SUDHANSU SEKHAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
183	D-WP(C)/44695/2025	KHAGESWAR DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
184	D-WP(C)/44696/2025	BINATI MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
185	D-WP(C)/44697/2025	SHIVARAM MEHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
186	D-WP(C)/44698/2025	DEBASHIS SATPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
187	D-WP(C)/44700/2025	ROHITA PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
188	D-WP(C)/44702/2025	DEEPAK KUMAR MISHRA VS THE COLLECTOR, CUTTACK	BIKRAM KESHARI BAL VS	// 0 //	
189	D-WP(C)/44703/2025	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
190	D-WP(C)/44704/2025 WP(C)/30884/2025	DILLIP KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
191	D-WP(C)/44707/2025	PARIKHIT GOCHHAYAT VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
192	D-WP(C)/44708/2025	SOUDAMINI PATTANAYAK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202500012
193	D-WP(C)/44711/2025	M/S. GANNI AJAY DORA, CUTTACK	LAXMIKANTA TRIPATHY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
194	D-WP(C)/44713/2025	M/S TATA STEEL LTD., MUMBAI	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/44714/2025	DAYANIDHI PATRA	AMIYA KUMAR CHHATOI	//	
	WP(C)/30955/2025	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/44715/2025	PRASANT KUMAR JENA	AMIYA KUMAR CHHATOI	//	
	WP(C)/30919/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/44716/2025	SAROJ KUMAR PANDA	KRISHNA CHANDRA SAHU	//	
	WP(C)/30930/2025	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/44718/2025	SASMITA BALABANTARAY	KRISHNA CHANDRA SAHU	//	
	WP(C)/30929/2025	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/44719/2025	BASANTA KUMAR DAS	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/44720/2025	CUTTACK ROMAN CATHELIC DIOCESAN CORPORATION, CUTTACK	ANUNAKHARAPARA	//	
	WP(C)/30937/2025	VS	VS	0	
		PRABATI MALLIK		//	
201	D-WP(C)/44721/2025	KRUSHNA CHANDRA LENKA	AMARENDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/44723/2025	MANORANJAN DAS	BIJAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/44724/2025	KRUSHNA CHANDRA SWAIN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
204	D-WP(C)/44725/2025	RAMA CHANDRA PADHI	DEBENDRA KUMAR BEHERA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/44728/2025	STATE OF ODISHA MANIK LAL BESRA VS	BIVUDATTA CHALAN VS	// // 0	
206	D-WP(C)/44729/2025	CHAIRMAN-CUM-MANAGING DIRECTOR (CMD), NALCO BHAWAN, BBSR PRADEEP KUMAR PADHI VS	BINAYA KUMAR MOHANTY VS	// // 0	
207	D-WP(C)/44730/2025	STATE OF ODISHA CHITTA RANJAN KAR VS	SWAPNA KUMAR OJHA VS	// // 0	
208	D-WP(C)/44732/2025	STATE OF ODISHA BAIJAYANTIMALA SUBUDHI VS	PRAFULLA KUMAR LENKA VS	// // 0	
209	D-WP(C)/44735/2025	STATE OF ODISHA MEGHANAD BEHERA VS	BIJAYALAXMI SAHOO VS	// // 0	
210	D-WP(C)/44736/2025	STATE OF ODISHA ALOK RAM VS	ADHIRAJ MOHANTY VS	// // 0	
211	D-WP(C)/44737/2025	STATE OF ODISHA ABHIMANYU PRADHAN VS	ADHIRAJ MOHANTY VS	// // 0	
212	D-WP(C)/44738/2025	STATE OF ODISHA BANDITA MUDULI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
213	D-WP(C)/44739/2025	STATE OF ORISSA NIHARIKA GRAHACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
214	D-WP(C)/44740/2025	STATE OF ODISHA PEDDINA DIBAKAR RAO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
215	D-WP(C)/44741/2025	STATE OF ORISSA SHYAM SUNDAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/44742/2025	M/S. JAGANNATH CASTING AND ENGINEERING, BBSR VS	SIDDHANT DWIBEDI VS	// ()	
217	D-WP(C)/44743/2025	SITAKANTA MISHRA VS	LAXMAN PRADHAN VS	// ()	AOD20240000968C202500022
218	D-WP(C)/44744/2025	THE MANAGER OF REGULATED MARKET COMITTEE SUBRAT KUMAR TRIPATHY VS	RAMDAS ACHARY VS	// ()	
219	D-WP(C)/44745/2025	STATE OF ODISHA NIRMAL CHANDRA DEWARI VS	RABINDRA KUMAR PATTANAİK VS	// ()	AOD20240000968C202500021
220	D-WP(C)/44746/2025	UNION OF INDIA SUBRAT DAS VS	PARASH BISWAL VS	// ()	
221	D-WP(C)/44747/2025	STATE OF ODISHA MAMATARANI NAIK VS	PARTHA SARATHI DAS VS	// ()	AOD20240000364C202500200
222	D-WP(C)/44748/2025	STATE OF ODISHA M/S 916 EPARI JEWELLER PVT.LTD, KHURDA VS	BIPLABA P.B. BAHALI VS	// ()	
223	D-WP(C)/44749/2025	M/S AMBER, 95 JANAPATH UNIT 3 BBSR AYUSHMAN SUNDARAY VS	JAYANTA KUMAR MAJHI VS	// ()	
224	D-WP(C)/44750/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SHASHIBHUSAN BISWAL VS	// ()	
225	D-WP(C)/44751/2025	STATE OF ODISHA SAMARENDRA KUMAR NAYAK VS	PARASH BISWAL VS	// ()	
226	D-WP(C)/44752/2025	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// ()	
227	D-WP(C)/44753/2025	STATE OF ODISHA SUBHASHMITA ACHARYA	ABHIJIT DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/44754/2025	M/S MAA BHAGABATI INFRATECH, KHURDA	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/44755/2025	NARENDRA KUMAR MOHANTY	BHABANI SANKAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/44756/2025	RANJAN KUMAR PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/44759/2025	ZINASIS PRADHAN	BIDISHA SAHU	//	
		VS	VS	()	
		INDUSIND BANK LTD, MUMBAI		//	
232	D-WP(C)/44760/2025	SAROJINI GOCHAYAT	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/44761/2025	SUNITA PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/44762/2025	ANIMESH MOHAPATRA	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/44763/2025	SANJEEV KUMAR DASH	UMESH CHANDRA PATNAIK	//	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER, OFFICE OF EMPLOYEES PROVIDENT FUND ORGANISATION, KHORDHA		//	
236	D-WP(C)/44765/2025	UTKAL ROUT	NALINI KANTA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/44766/2025	AJAY KUMAR KAR	SHANTI PRAKASH MOHANTY	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
238	D-WP(C)/44768/2025	ROHIT KUMAR KHATUA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500127
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/44769/2025	STATE OF ODISHA TUKUNA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
240	D-WP(C)/44770/2025	STATE OF ODISHA SABITA SAMANTARAY VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500164
241	D-WP(C)/44771/2025 WP(C)/30952/2025	STATE OF ODISHA GOURIBALA PRADHAN VS	SUKANTA KUMAR DALAI VS	// // ()	
242	D-WP(C)/44774/2025 WP(C)/30984/2025	STATE OF ODISHA M/S NAYAK FOODS AND AGROTECH PVT.LTD, BHADIRAKAN VS	DEBANKAN LENKA VS	// // ()	
243	D-WP(C)/44775/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	MANAGING DIRECTOR TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, BBSR PRAKASH KUMAR MISHRA VS	// // ()	
244	D-WP(C)/44776/2025	STATE OF ODISHA PUSHPAMITRA MISHRA VS	BIRAJA PRASAD TRIPATHY VS	// // ()	
245	D-WP(C)/44777/2025 WP(C)/30978/2025	COLLECTOR, DHENKANAL NABAGHANA PRADHAN VS	RAMAKANTA SARANGI VS	// // ()	
246	D-WP(C)/44779/2025	STATE OF ODISHA SHANKARSHAN NAYAK @ SHANKARSAN NAYAK VS	BISHAL BAIVAB VS	// // ()	
247	D-WP(C)/44783/2025	THE BRANCH MANAGER (HDFC BANK), BALESORE MAUNA CHHURA VS	DURGA PRASANNA MISHRA VS	// // ()	
248	D-WP(C)/44786/2025	STATE OF ODISHA M/S BRIDGE AND ROOF COMPANY (INDIA) LTD VS	JYOTIRMAYA PRASAD BEHERA VS	// // ()	AOD20240000239C202500031
249	D-WP(C)/44787/2025	STATE OF ODISHA MAHESWATA DAS VS	PRAVASH CHANDRA JENA VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/44790/2025	BAULA MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
251	D-WP(C)/44791/2025	SHANTI PRAKASH CHORARIA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/44793/2025	KHIROD KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
253	D-WP(C)/44794/2025	RAJENDRA DAS VS COLLECTOR CUM DIST.MAGISTRATE, NAYAGARH	JYOTIRMAYA SAHOO VS	// 0 //	
254	D-WP(C)/44797/2025	AJIT KUMAR RAM VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
255	D-WP(C)/44798/2025	TANUJA KUMARI @ TANUJA ROUSTRAY VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //	
256	D-WP(C)/44800/2025	GOBARDHAN NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	// 0 //	
257	D-WP(C)/44801/2025	TRILOCHAN PRADHAN @ HALVA VS TAHASILDAR, KOKSARA	JIBAN RANJAN DASH VS	// 0 //	
258	D-WP(C)/44802/2025	BIJAYA KUMAR RATH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
259	D-WP(C)/44804/2025	PRASANTA KUMAR PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
260	D-WP(C)/44805/2025	GAYATRI SWAIN VS BRANCH MANAGER, INDIAN BANK, BHALIBADI SQUARE, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
261	D-WP(C)/44806/2025	PHALGUNI ROUT	SUKANTA KUMAR NAYAK (2)	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/44808/2025	DINESH AGRAWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500133
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/44810/2025	BINATI BEHERA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/44811/2025	BHABANI SHANKAR MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		BRANCH MANAGER, HDB FINANCIAL SERVICES LTD., CUTTACK		//	
265	D-WP(C)/44813/2025	NIRMALA SAHOO	ALOK KUMAR PANDA	//	AOD20240000536C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/44814/2025	DINESH AGRAWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500134
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/44817/2025	ODISHA KRUSHAK BIKASH MANCHA, JAJPUR	PRABHAT KUMAR DAS	//	
		VS	VS	()	
		THE COLLECTOR AND D.M. JAJPUR		//	
268	D-WP(C)/44818/2025	SANTOSH KUMAR PATRA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/44819/2025	ANUKUL SAHOO	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, BHADRAK		//	
270	D-WP(C)/44820/2025	SUBODHA KUMAR DASH	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/44821/2025	BAPI SWAIN	RABINDRA NATH PANDA	//	
		VS	VS	()	
		CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	
272	D-WP(C)/44822/2025	NARENDRA LENKA	KISHORE KUMAR MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/44823/2025	STATE OF ODISHA MAHANADI KOYLA THIKA SHRAMIK CONGRESS, JHARSUGUDA	JHARSUGUDA DASH	// //	
		VS	VS	()	
274	D-WP(C)/44824/2025	CHAIRMAN, CENTRAL ADVISORY CONTRACT LABOUR BOARD, NEW DELHI SAROJ SAMAL	ASISH KUMAR RAY	// //	AOD20230000467C202500035
		VS	VS	()	
275	D-WP(C)/44825/2025	STATE OF ODISHA SUSANTA KUMAR SWAIN	MANOJA KUMAR KHUNTIA	// //	
		VS	VS	()	
276	D-WP(C)/44826/2025	STATE OF ODISHA MEGHARAY MAJHI	JIBANKANTA PATTANAİK	// //	
		VS	VS	()	
277	D-WP(C)/44828/2025	STATE OF ODISHA SHIBARAM BEHERA	RABINDRA NATH PANDA	// //	
		VS	VS	()	
278	D-WP(C)/44829/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR BIPIN BEHERA	BIBHU PRASAD PANDA	// //	
		VS	VS	()	
279	D-WP(C)/44830/2025 WP(C)/30981/2025	MAHANADI COALFIELDS LIMITED, TALCHER ODISHA POWER EMPLOYEES UNION, BBSR	BIKASH JENA	// //	
		VS	VS	()	
280	D-WP(C)/44831/2025	STATE OF ODISHA SUSAMA BEHERA	BIBHU PRASAD PANDA	// //	
		VS	VS	()	
281	D-WP(C)/44832/2025	MAHANADI COALFIELDS LIMITED, TALCHER PRABODH KUMAR SAHOO	RABINDRA NATH PANDA	// //	
		VS	VS	()	
282	D-WP(C)/44833/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR BAJRANG ROAD CONSTRUCTION PVT LTD	ANJAN KUMAR BISWAL	// //	AOR20220001328C202500048
		VS	VS	()	
283	D-WP(C)/44834/2025 WP(C)/30982/2025	STATE OF ODISHA ODISHA POWER EMPLOYEES UNION, BBSR	BIKASH JENA	// //	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/44835/2025	RAJASHREE NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500165
285	D-WP(C)/44836/2025	PARAMANANDA SAHOO VS MAHANADI COALFIELDS LIMITED, TALCHER	BIBHU PRASAD PANDA VS	// () //	
286	D-WP(C)/44837/2025	DIPAK BEHERA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// () //	
287	D-WP(C)/44838/2025	SASHIKANTA BHUYAN VS THE CENTRAL ODISHA DISTRIBUTION LTD, BBSR	BASUDEV SETHI VS	// () //	
288	D-WP(C)/44839/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// () //	
289	D-WP(C)/44841/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// () //	
290	D-WP(C)/44842/2025	SARBESWAR MAJHI VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// () //	
291	D-WP(C)/44843/2025	KHIROD SAHOO VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// () //	
292	D-WP(C)/44844/2025	SAMAPTI SNEHARANJAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //	
293	D-WP(C)/44845/2025	PRANABANDHU SWAIN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// () //	
294	D-WP(C)/44846/2025	KALANDI PARIDA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// () //	
295	D-WP(C)/44847/2025	RAJKISHORE DAS	SAMA PIKA MISHRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/44848/2025	SUBASH CHANDRA NAYAK	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/44849/2025	ASHYUMAT SUR	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/44850/2025	SAROJINI KHUNTIA	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/44851/2025	GOURAV SANKET PADHI	RABINDRA NATH PANDA	//	
		VS	VS	0	
		CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	
300	D-WP(C)/44852/2025	PRAKASH KUMAR DHAL	BRUNDABAN ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
301	D-WP(C)/44854/2025	SURENDRA PODDAR	DIPTI RANJAN BHOKTA	//	
	WP(C)/30977/2025	VS	VS	0	
		SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR		//	
302	D-WP(C)/44856/2025	M/S ASHA INFRA PROJECTS LIMITED, KHURDA	SIDHANT DWIBEDI	//	
		VS	VS	0	
		MICRO SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, ODISHA CUTTACK		//	
303	D-WP(C)/44857/2025	M/S ASHA INFRA PROJECTS LIMITED, KHURDA	SIDHANT DWIBEDI	//	
		VS	VS	0	
		MICRO SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, ODISHA CUTTACK		//	
304	D-WP(C)/44860/2025	PRASANNA KUMAR PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/44862/2025	M/S.TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT.LTD., BBSR	PRATIK DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/44863/2025	KALANDI CHARAN BEHERA	SATYA RANJAN PATI	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/44864/2025	STATE OF ODISHA MANOJ KUMAR PARIDA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0	
308	D-WP(C)/44865/2025	THE STATE OF ODISHA PRAMODA KUMAR SATAPATHY VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500043
309	D-WP(C)/44866/2025	STATE OF ODISHA SWARNAKANTI PRADHAN VS	PRAHALLAD SAHU VS	// // 0	
310	D-WP(C)/44868/2025	STATE OF ODISHA SABITA BEHERA VS	GOPAL PRASAD JENA VS	// // 0	
311	D-WP(C)/44870/2025	STATE OF ODISHA TAPAS KUMAR MALIK VS	ASHOK KUMAR SAHOO VS	// // 0	
312	D-WP(C)/44871/2025	STATE OF ODISHA HEMENDRA NARAYAN MOHANTY VS	MANORANJAN MISHRA VS	// // 0	
313	D-WP(C)/44872/2025	STATE OF ODISHA JAYARAM (DILLU) SAMAL VS	GOPAL PRASAD JENA VS	// // 0	
314	D-WP(C)/44873/2025	STATE OF ODISHA BIDYADHARA MOHANTY VS	SASWATI MOHAPATRA VS	// // 0	
315	D-WP(C)/44875/2025	DISTRICT MANAGER, FOOD CORPORATION OF INDIA, SAMBALPUR JITENDRA KUMAR SAMANTARAY VS	KALPATARU KHUNTIA VS	// // 0	
316	D-WP(C)/44877/2025	UNION OF INDIA M/S LAXMI FRANKLIN HOSPITALITY PVT.LTD, PARADEEP VS	ADDEEPY RANJAN MOHANTY VS	// // 0	
317	D-WP(C)/44878/2025	PARADEEP DEVELOPMENT AUTHORITY, JAGATSINGHPUR REETUPARNA TRIPATHY VS	HRUDANANDA MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/44880/2025	SASMITA DAS VS STATE OF ODISHA	SARADA DASH VS	// () //	
319	D-WP(C)/44881/2025	SUVENDU MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
320	D-WP(C)/44883/2025	SAROJINI RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
321	D-WP(C)/44884/2025	RAMAKRISHNA PADHY VS STATE OF ODISHA	SUJATA JENA VS	// () //	
322	D-WP(C)/44885/2025	RAJANIRANI PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202500080
323	D-WP(C)/44886/2025	ARUN KUMAR BEHERA VS KALANDI SAHOO @ KALANDI BEHERA	AMIT PRASAD BOSE VS	// () //	
324	D-WP(C)/44887/2025	OM PRAKASH SWAIN VS THE ASSISTANT COMMISSIONER CENTRAL GST AND CENTRAL EXCISE	UPASANA BAL VS	// () //	AOD20220004095C202500030
325	D-WP(C)/44888/2025	BAIKUNTHANATH UTTARA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
326	D-WP(C)/44889/2025	MAHESWAR LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202500003
327	D-WP(C)/44891/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// () //	
328	D-WP(C)/44897/2025	BIJAYA KUMAR BANSAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// () //	
329	D-WP(C)/44898/2025	MITENDRA SATAPATHY ALIAS H G 315 MITENDRA KUMAR SATAPATHY	KUMAR SATAPATHY	//	AOR20220004593C202500046

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/44899/2025	STATE OF ODISHA PUSPALATA ROUTRAY	Anubhav Moharana	//	AOR20220002834C202500003
		VS	VS	()	
331	D-WP(C)/44900/2025	STATE OF ODISHA BICHITRA SATPATHY	Ajit Kumar Sahoo	//	AOR20220001563C202500061
		VS	VS	()	
332	D-ABLAPL/33430/2025	MOHAN DAS RAMA CHANDRA NAYAK	SAMBIT KUMAR PATRI	MARSHAGHAI /317 /2025	AOR20220000052C202500014
		VS	VS	()	
333	D-ABLAPL/33434/2025	STATE OF ODISHA LULU @ PRADIPTA KUMAR MALLA	SAMVIT MOHANTY	TIRTOL /541 /2025	
		VS	VS	()	
334	D-ABLAPL/33435/2025	STATE OF ODISHA KANCHANBALA KHUNTIA	SARADA PRASAD DASH	TIRTOL /260 /2025	
		VS	VS	()	
335	D-ABLAPL/33436/2025	STATE OF ODISHA LICHU @ SRITAM DAS	PRIYA RANJAN SINGH	DHENKANAL TOWN /638 /2025	
		VS	VS	()	
336	D-ABLAPL/33438/2025	STATE OF ODISHA PRAMOD PRADHAN @ PRAMOD KUMAR PRADHAN	BIRAJA PRASAD NANDA	SAMAL /306 /2025	
		VS	VS	()	
337	D-ABLAPL/33439/2025	STATE OF ODISHA BIBHUTI MALIK @ BIBHUTI BHUSAN MALIK	ARIJEET MISHRA	RAJNAGAR /372 /2025	
		VS	VS	()	
338	D-ABLAPL/33441/2025	STATE OF ODISHA RANJULATA @ RANGALATA MAHANTA	PULAKESH MOHANTY	TURUMUNGA /135 /2025	
		VS	VS	()	
339	D-ABLAPL/33459/2025	STATE OF ODISHA PRAKASH KUMAR SAHOO	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
340	D-ABLAPL/33460/2025	STATE OF ODISHA KRUSHNAPAD MANDAL	TANMAYA KUMAR MOHANTY	RAJNAGAR /525 /2023	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/33462/2025	STATE OF ODISHA RUKHSAR HUSSAIN VS	DHIRENDRA KUMAR MOHAPATRA VS	// TALSARA /274 /2025 ()	
342	D-ABLAPL/33465/2025	STATE OF ODISHA BADI @ TILU @ GOUR SAGARIA VS	AJAYA KUMAR PRADHAN VS	// MATHILI /61 /2021 ()	
343	D-ABLAPL/33468/2025	STATE OF ODISHA KARUNAKAR DAS @ TUKU VS	JAYANTA KUMAR MAJHI VS	// / /0 ()	
344	D-ABLAPL/33469/2025	STATE OF ODISHA APARAJITA MOHALIK VS	JAYANTA KUMAR MAJHI VS	// SORO /704 /2025 ()	
345	D-ABLAPL/33470/2025	STATE OF ODISHA DEBASIS PARIDA VS	BIBHUTI BHUSAN SWAIN VS	// / /0 ()	
346	D-ABLAPL/33472/2025	STATE OF ODISHA NAGESWAR NAIK @ NAGE NAIK VS	DIGAMBAR SETHI VS	// KASHIPUR /36 /2025 ()	
347	D-ABLAPL/33476/2025	STATE OF ODISHA MOHARAM ALI @ SOHALI ALI VS	PANCHANAN PANIGRAHI VS	// / / ()	AOD2024000001C202500181
348	D-ABLAPL/33482/2025	UNION OF INDIA RITU PRADHAN @ BHAGIRATHI PRADHAN VS	DEEPAK KUMAR SAHOO VS	// ITAMATI /305 /2025 ()	AOR20220002288C202500033
349	D-ABLAPL/33483/2025	STATE OF ODISHA PRIYANKA BHANJA VS	JAYAKRISHNA MOHAPATRA VS	// DHUSURI /137 /2023 ()	
350	D-ABLAPL/33484/2025	STATE OF ODISHA BIJAYA SABAR VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
351	D-ABLAPL/33485/2025	STATE OF ODISHA SAHEB MALLICK @ SAHADEV MALLICK VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :29/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/33488/2025	SURYA @ SURYA PRAKASHA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CHANDANPUR /223 /2025 () //	
353	D-ABLAPL/33495/2025	CHAKRADHAR SAHOO VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /203 /2025 () //	AOR20220000014C202500044
354	D-ABLAPL/33496/2025	KUNU RAUL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /234 /2025 () //	AOR20220000014C202500045
355	D-ABLAPL/33498/2025	THOTA KIRAN KUMAR VS STATE OF ODISHA	NALINI KANTA DASH VS	BOIPARIGUDA /215 /2025 () //	
356	D-ABLAPL/33504/2025	DEBASIS ROUT @ DEBASISH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /370 /2025 () //	
357	D-ABLAPL/33506/2025	BALARAM PATRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BARANGA /427 /2024 () //	
358	D-ABLAPL/33518/2025	MAHESWAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
359	D-ABLAPL/33519/2025	TAPAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //	
360	D-ABLAPL/33521/2025	RAKESH ROSAN VS STATE OF ODISHA	SIMSON JENA VS	KUAKHIA /410 /2025 () //	
361	D-ABLAPL/33522/2025	KULDEEP SINGH PANWAR VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //	AOR20220004152C202500040
362	D-ABLAPL/33524/2025	PANKAJ KUMAR SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIANTA P.S. /419 /2025 () //	
363	D-ABLAPL/33525/2025	CHIRANJIB CHHATOI	ANUGRAHA NARAYAN SAMANTRAY	KUDANAGARI /355 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/33527/2025	KAILASH KUMAR MUKHI	SEKH ZAKIR HUSSAIN	PHIRINGIA /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/33531/2025	CHARU CHANDRA DAS	SURYAKANTA DASMOHAPATRA	RAIBANIA /108 /2025	AOR20220004152C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/33532/2025	MADHUSMITA BEHERA	BHABANI SANKAR DAS	NISCHINTAKOILI /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/33538/2025	MANOJ KUMAR RAY	SIVA SANKAR CHAINI	KUCHINDA /193 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/33539/2025	DURYODHAN PRADHAN	RAGHUNATH BISWAL	PARLAKHEMUNDI /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/33541/2025	MANOJ KUMAR RAY	SIVA SANKAR CHAINI	KUCHINDA /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/33546/2025	MANOJ KUMAR RAY	SIVA SANKAR CHAINI	KUCHINDA /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/33548/2025	DEV NAG @ DEBA NAG @ DEB	BYOMOKESH SAHOO	THELKOLOI PS /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33550/2025	MANMANTH MEHER	CHIRANJIB ROUT	TALCHER TOWN /721 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/33551/2025	HIMANSHU SEKHAR MOHANTY @ MUNA	SATYA RANJAN MULIA	JARAPADA /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33553/2025	IMITIYAZ KHAN	DEBI PRASAD DASH	JAGATSINGPUR /136 /2023	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/33555/2025	STATE OF ODISHA BINOD BHUTIA VS	CHIRANJIB ROUT VS	// KANIHA /331 /2025 ()	
376	D-ABLAPL/33556/2025	STATE OF ODISHA ABESUN KHAN VS	AMLAN SHAKTI PAUL VS	// KEONJHAR SADAR /530 /2025 ()	
377	D-ABLAPL/33557/2025	STATE OF ODISHA TRINATHA HANTAL VS	JUGALA KISHORE PANDA VS	// / 0 ()	
378	D-ABLAPL/33558/2025	STATE OF ODISHA SAGAR DEBATA VS	BHARAT BHUSAN ROUSTRAY VS	// JARAPADA /437 /2025 ()	
379	D-ABLAPL/33559/2025	STATE OF ODISHA MANIA @ NIRANJAN MALIK VS	AKSHAYA KUMAR SAHOO VS	// BRAMHA BARADA /232 /2025 ()	
380	D-ABLAPL/33562/2025	STATE OF ODISHA SATYABAN MENDALI VS	AKSHAYA KUMAR SAHOO VS	// ULLUNDA /143 /2025 ()	
381	D-ABLAPL/33563/2025	STATE OF ODISHA KALIA BEHERA @ SANTOSH BEHERA VS	AMITAV TRIPATHY VS	// ITAMATI /359 /2025 ()	
382	D-ABLAPL/33573/2025	STATE OF ODISHA LALLU SINGH VS	SOUMYA RANJAN MOHANTY VS	// EOW,BHUBANESWAR /21 /2023 ()	
383	D-ABLAPL/33575/2025	STATE OF ODISHA MANAS BEHERA VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /426 /2024 ()	AOD20240000242C202500257
384	D-ABLAPL/33579/2025	STATE OF ODISHA NILA @ NILANCHAL MAHAPATRA VS	BIRAJA PRASAD NANDA VS	// COLLIERY /659 /2025 ()	
385	D-ABLAPL/33585/2025	STATE OF ODISHA SUKANTA KUMAR PATTNAIK @ PATTANAYAK VS	BINI MISHRA VS	// TOMANDO /65 /2018 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/33586/2025	MANAS PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	NILGIRI /420 /2025 () //	
387	D-ABLAPL/33588/2025	RAJENDRA MAHALIK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	NILGIRI /425 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :29/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING MP	G.D.CHITMESHRA	26/2025
2	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING MP	G.D.CHITMESHRA	27/2025
3	D-CRP/20252/2025 CRP/28/2025	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	90/2025
4	D-CRP/44772/2025 CRP/ /	GHANASHYAM NIAL MP	SUSHANTA KUMAR JOSHI	91/2025
5	D-CRLMP/33446/2025 CRLMP/ /	D.M.,SHRIRAM GENERAL INSURANCE CO MP	U.D.BRASORHUTTA	233/2025
6	D-LAA/44859/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	235/2025
7	D-JCRLA/7743/2025 JCRLA/37/2025	SATPATHY PATRA MP	AMITAV TRIPATHY, SAROJ KUMAR ROUTRAY	355/2025
8	D-JCRLA/7743/2025 JCRLA/37/2025	SATPATHY PATRA MP	AMITAV TRIPATHY, SAROJ KUMAR ROUTRAY	356/2025
9	D-JCRLA/14084/2025 JCRLA/74/2025	MD.SAKIB MP	BINAPANI TRIPATHY, Amrita Mishra, Chiranjeev Bidyabhushan, Pratyasish	357/2025
10	D-JCRLA/48/2015 JCRLA/48/2015	BHAGABAN MAHAKULA MP	Mr. S.SOURAV, N.HOTA, T.P.TRIPATHY	358/2025
11	D-TRP(C)/44855/2025 TRP(C)/ /	DURGABATI OJHA MP	SAMAPIKA MISHRA	408/2025
12	D-RVWPET/44789/2025 RVWPET/ /	CHAIRMAN CUM MANAGING DIRECTOR, MP	RAJESH RANJAN SAHOO	413/2025
13	D-RVWPET/44789/2025 RVWPET/ /	CHAIRMAN CUM MANAGING DIRECTOR, MP	RAJESH RANJAN SAHOO	414/2025
14	D-CONTC/22474/2024 CONTC/4288/2024	HARA SAHOO @ HARA BEWA MP		417/2025
15	D-CONTC/51136/2024 CONTC/8084/2024	DEBENDRA KUMAR PRADHAN MP	M/S LAXMIKANTA MOHANTY , R.DAS, S.DAS	418/2025
16	D-RPFAM/44692/2025 RPFAM/ /	RAMESH GOCHHI MP	ALOK KUMAR MOHAPATRA	499/2025
17	D-RPFAM/43581/2025 RPFAM/ /	MANAS RANJAN SETHI MP	GHANASHYAM MUDULI	500/2025
18	D-RPFAM/44858/2025 RPFAM/ /	GANESH PRASAD NAIK MP	RAJESH RANJAN SAHOO	501/2025
19	D-RPFAM/44858/2025 RPFAM/ /	GANESH PRASAD NAIK MP	RAJESH RANJAN SAHOO	502/2025
20	D-RPFAM/44796/2025 RPFAM/ /	MANAS BEHERA MP	JUDHISTHIR SAHOO	503/2025
21	D-RPFAM/44867/2025 RPFAM/ /	GANESH PRASAD NAIK MP	RAJESH RANJAN SAHOO	504/2025
22	D-RPFAM/44892/2025 RPFAM/ /	PRAMOD KUMAR MAHARANA MP	PRADIPTA VARMA	505/2025
23	D-CMAPL/35220/2025 CMAPL/ /	ALAKAMANJARI MALLICK MP	ADV.	544/2025
24	D-CMAPL/203/2022 CMAPL/203/2022	BENUDHAR NAYAK MP	S.DAS,R.P.DALAI,K.MOHANTY,S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S	545/2025
25	D-CMAPL/43415/2024 CMAPL/385/2024	SUDHIR KUMAR SATPATHY MP	ADV	546/2025
26	D-MATA/42983/2025	P.ANANT KUMAR	JYOTIRMAYA SAHOO	

	MATA/ /	MP		613/2025
27	D-MATA/42989/2025	ARUNIMA SAMBHUTA PATTANAYAK	JYOTIRMAYA SAHOO	
	MATA/ /	MP		614/2025
28	D-MATA/43035/2025	SHARDHANJALI DASH	SUBHASIS MOHAPATRA	
	MATA/ /	MP		615/2025
29	D-MATA/44853/2025	S.MAHESWAR RAO	PRATYUSHA NAIDU	
	MATA/ /	MP		616/2025
30	D-MATA/44869/2025	SRINIBAS MOHANTY	SAPAN KUMAR LENKA	
	MATA/ /	MP		617/2025
31	D-MATA/44869/2025	SRINIBAS MOHANTY	SAPAN KUMAR LENKA	
	MATA/ /	MP		618/2025
32	D-MATA/44879/2025	MAMATA KUMARI SATHUA	JAYADEBA BEHERA	
	MATA/ /	MP		619/2025
33	D-FAO/43186/2025	ORIENTAL INSURANCE CO. LTD.,KHURDANIBEDITA MOHANTY		
	FAO/471/2025	MP		930/2025
34	D-FAO/43186/2025	ORIENTAL INSURANCE CO. LTD.,KHURDANIBEDITA MOHANTY		
	FAO/471/2025	MP		931/2025
35	D-FAO/43186/2025	ORIENTAL INSURANCE CO. LTD.,KHURDANIBEDITA MOHANTY		
	FAO/471/2025	MP		932/2025
36	D-BLAPL/18997/2025	JAGATHEESH RADHAKRISHNAN @ R.JAGANNATHAN NAYAK		
	BLAPL/6755/2025	MP		1058/2025
37	D-BLAPL/29061/2025	M.D. ISHAN		
	BLAPL/10006/2025	MP		1059/2025
38	D-BLAPL/5976/2025	DAKTAR MAHANTA	Sthiti Pragyan Sunandini	
	BLAPL/2254/2025	MP		1060/2025
39	D-BLAPL/7706/2025	SK JAMIR UDDIN		
	BLAPL/2887/2025	MP		1061/2025
40	D-BLAPL/33544/2025	LIBHENDRA SUNA @ LIVENDRA SUNA	GOREKHANATH DAS	
	BLAPL/ /	MP		1062/2025
41	D-CRLREV/33440/2025	ASHISH KUMAR SAHU	ARIJEET MISHRA	
	CRLREV/ /	MP		1227/2025
42	D-CRLREV/33440/2025	ASHISH KUMAR SAHU	ARIJEET MISHRA	
	CRLREV/ /	MP		1228/2025
43	D-CRLREV/33450/2025	SIBADATTA PATI	AMIT PRASAD BOSE	
	CRLREV/ /	MP		1229/2025
44	D-CRLREV/33473/2025	BIJULI SAHOO		
	CRLREV/ /	MP		1230/2025
45	D-CRLREV/33489/2025	B.KOTESWAR RAO @ V. KOTESWAR RAO	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1231/2025
46	D-CRLREV/33512/2025	HEMANT SAHU	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1232/2025
47	D-CRLREV/33512/2025	HEMANT SAHU	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1233/2025
48	D-CRLREV/33517/2025	BASANTI PANDA	SWARUP KUMAR PATNAIK	
	CRLREV/ /	MP		1234/2025
49	D-CRLREV/33517/2025	BASANTI PANDA	SWARUP KUMAR PATNAIK	
	CRLREV/ /	MP		1235/2025
50	D-CRLREV/33591/2025	SATRUGHNA KANHAR @ SATRUGHAN KANHAR	DEEPAK RANJAN PARIDA	
	CRLREV/ /	MP		1236/2025
51	D-CRLREV/33591/2025	SATRUGHNA KANHAR @ SATRUGHAN KANHAR	DEEPAK RANJAN PARIDA	
	CRLREV/ /	MP		1237/2025
52	D-RSA/44683/2025	HARIHARA PATEL	BUDHIRAM DAS	
	RSA/ /	MP		1484/2025
53	D-RSA/42810/2025	UMAKANTA BEHERA	SOUMYA MISHRA	
	RSA/531/2025	MP		1485/2025
54	D-RSA/2834/2025	BIJAYALAXMI DAS	AMIT PRASAD BOSE	
	RSA/64/2025	MP		1486/2025
55	D-RSA/2832/2025	BIJAYALAXMI DAS	AMIT PRASAD BOSE	
	RSA/59/2025	MP		1487/2025
56	D-RSA/39861/2025	N.MOHANA RAO	BIKRAM PRATAP DAS	
	RSA/ /	MP		1488/2025
57	D-RSA/36793/2025	DR. SURESH CHANDRA MISHRA	JAGYAN BALK MOHANTY	
	RSA/489/2025	MP		1489/2025

58	D-CMP/44712/2025 CMP/ /	M/S JANATA ASSOCIATIONS, KEONJHAR MP		1793/2025
59	D-CMP/34905/2025 CMP/1408/2025	M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA MP		1794/2025
60	D-CMP/44780/2025 CMP/ /	SANATAN DAS MP	PRASANTA KUMAR SATAPATHY	1795/2025
61	D-CMP/44764/2025 CMP/1741/2025	SONALI PRIYADARSHINI MP	MANAS RANJAN BAUG	1796/2025
62	D-CMP/44840/2025 CMP/ /	PRATIMARANI PATRA MP	TUSAR KUMAR MISHRA	1797/2025
63	D-CMP/44840/2025 CMP/ /	PRATIMARANI PATRA MP	TUSAR KUMAR MISHRA	1798/2025
64	D-CMP/44894/2025 CMP/ /	PRAVAT KUMAR DIWEDI @ DWIBEDY MP	JAGAJIBAN PRADHAN	1799/2025
65	D-ABLAPL/37227/2024 ABLAPL/14352/2024	SWATI SUCHISMITA PATRA MP		1958/2025
66	D-ABLAPL/23363/2025 ABLAPL/9246/2025	BISWAJIT NAYAK @ ANIL NAYAK MP		1959/2025
67	D-ABLAPL/28354/2025 ABLAPL/11014/2025	AKASH SUTAR MP	PRAKASH CHANDRA DASH	1960/2025
68	D-ABLAPL/15928/2024 ABLAPL/5800/2024	MOHAMMAD SIKANDAR MP	KHUSBU PANIGRAHI	1961/2025
69	D-ABLAPL/18712/2025 ABLAPL/8026/2025	BIKASH MOHANTY MP		1962/2025
70	D-ABLAPL/29291/2025 ABLAPL/11439/2025	DHIRAJ BEHERA MP		1963/2025
71	D-ABLAPL/28395/2025 ABLAPL/11081/2025	KUNAL PRASAD RAM @ BALRAJ PRASAD MP		1964/2025
72	D-MACA/1193/2017 MACA/1193/2017	RAJALAXMI ACHARYA MP	M/S.SOUBHAGYA KU.DASH	2501/2025
73	D-MACA/1170/2018 MACA/1170/2018	MAMATA MOHANTY MP	SOUBHAGYA KUMAR DASH	2502/2025
74	D-MACA/44687/2025 MACA/ /	MANAGER, NATIONAL INSURANCE CO. LTD. MP	PRASANTAKUMAR MAHALI	2503/2025
75	D-MACA/44687/2025 MACA/ /	MANAGER, NATIONAL INSURANCE CO. LTD. MP	PRASANTAKUMAR MAHALI	2504/2025
76	D-MACA/44456/2025 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	2505/2025
77	D-MACA/587/2023 MACA/587/2023	M/S. SRI RAM GENERAL INSURANCE CO.LTD. MP	G.D.DUTTA	2506/2025
78	D-MACA/44734/2025 MACA/ /	BIJAYA KUMAR SAMAL MP	SALAUDDIN KHAN	2507/2025
79	D-MACA/43589/2025 MACA/1167/2025	CHANCHALA BODRA MP	KULDEEP MOHANTY	2508/2025
80	D-MACA/38232/2025 MACA/ /	THE D.M, M/S. ORIENTAL GENERAL INSURANCE CO. LTD. MP	ADARSH KHANDA, CUTTACK	2509/2025
81	D-MACA/44874/2025 MACA/ /	SHWETAPADMA NANDA MP	KISHORE KUMAR JENA	2510/2025
82	D-MACA/44874/2025 MACA/ /	SHWETAPADMA NANDA MP	KISHORE KUMAR JENA	2511/2025
83	D-MACA/44896/2025 MACA/ /	MAHADEB BHARAT MP	RAJIB LOCHAN PATTNAIK	2512/2025
84	D-CRLA/31152/2025 CRLA/ /	PABITRA MUDRIKA @ DALABANDHU MP	SURYAKANTA DASH	2944/2025
85	D-CRLA/33471/2025 CRLA/ /	JAGA GOUDA MP	RAJIB LOCHAN PATTNAIK	2945/2025
86	D-CRLA/33471/2025 CRLA/ /	JAGA GOUDA MP	RAJIB LOCHAN PATTNAIK	2946/2025
87	D-CRLA/33471/2025 CRLA/ /	JAGA GOUDA MP	RAJIB LOCHAN PATTNAIK	2947/2025
88	D-CRLA/31379/2025 CRLA/ /	DILLIP GAMANGO MP	JYOTIRMAYA SAHOO	2948/2025
89	D-CRLA/2233/2025	PRAKASH NAYAK	DIGAMBAR SETHI	

	CRLA/196/2025	MP		2949/2025
90	D-CRLA/33478/2025 CRLA/ /	KHUSBU SAGAR @ KHUSBU SINGH SAGAR MP	RAGAJIT PANDA	2950/2025
91	D-CRLA/33478/2025 CRLA/ /	KHUSBU SAGAR @ KHUSBU SINGH SAGAR MP	RAGAJIT PANDA	2951/2025
92	D-CRLA/20187/2025 CRLA/788/2025	ROHIT DIGAL MP	JAGANNATH BHUYAN	2952/2025
93	D-CRLA/33487/2025 CRLA/ /	ARAKHITA PARIDA @ KALIA @ KALANDIAMULYA MP	RATNA PANDA	2953/2025
94	D-CRLA/33487/2025 CRLA/ /	ARAKHITA PARIDA @ KALIA @ KALANDIAMULYA MP	RATNA PANDA	2954/2025
95	D-CRLA/33499/2025 CRLA/ /	SUVENDHU @ SUVENDU PRADHAN MP	SK. ZAFARULLA	2955/2025
96	D-CRLA/33499/2025 CRLA/ /	SUVENDHU @ SUVENDU PRADHAN MP	SK. ZAFARULLA	2956/2025
97	D-CRLA/33514/2025 CRLA/ /	SRIDHAR JALI @ BEHERA MP	VIVEKANANDA JENA	2957/2025
98	D-CRLA/33514/2025 CRLA/ /	SRIDHAR JALI @ BEHERA MP	VIVEKANANDA JENA	2958/2025
99	D-CRLA/33554/2025 CRLA/ /	MUNA BEHERA MP	DEEPAK KUMAR PANDA	2959/2025
100	D-CRLA/33554/2025 CRLA/ /	MUNA BEHERA MP	DEEPAK KUMAR PANDA	2960/2025
101	D-CRLA/33565/2025 CRLA/ /	JAGAN SAMAL MP	JANMEJAYA KATIKIA	2961/2025
102	D-CRLA/33565/2025 CRLA/ /	JAGAN SAMAL MP	JANMEJAYA KATIKIA	2962/2025
103	D-CRLA/33565/2025 CRLA/ /	JAGAN SAMAL MP	JANMEJAYA KATIKIA	2963/2025
104	D-CRLA/33587/2025 CRLA/ /	BHANJA KISHORE @ SANJAYA @ SANJEEB MP	KISHORAYAN KUMAR SAHOO	2964/2025
105	D-CRLA/33587/2025 CRLA/ /	BHANJA KISHORE @ SANJAYA @ SANJEEB MP	KISHORAYAN KUMAR SAHOO	2965/2025
106	D-CRLMC/32853/2025 CRLMC/4442/2025	LITU MOHANTY MP	ABHISEK AGARWAL	3159/2025
107	D-CRLMC/33437/2025 CRLMC/ /	BHABANI SANKAR SAHOO MP	ARIJEET MISHRA	3160/2025
108	D-CRLMC/33444/2025 CRLMC/ /	M/S JAGANNATH FOODS AND AQUA CULTURE MP	SUNDEEPANIL SARKAR	3161/2025
109	D-CRLMC/33453/2025 CRLMC/4521/2025	PM SHRI KENDRIYA VIDYALAYA, NAYAGARH MP	ARUN KUMAR MAHARANA	3162/2025
110	D-CRLMC/33454/2025 CRLMC/ /	AJIT KUMAR TRIPATHY MP	DEBADATTA MOHANTY	3163/2025
111	D-CRLMC/33466/2025 CRLMC/ /	SANJAYA KUMAR BHATTA @ TULIA MP	BIJAY KUMAR MOHANTY	3164/2025
112	D-CRLMC/27699/2025 CRLMC/3643/2025	SWADHIN SAHU MP	KIRTAN DANG	3165/2025
113	D-CRLMC/29959/2025 CRLMC/4073/2025	SUNIL KANHAR MP		3166/2025
114	D-CRLMC/33508/2025 CRLMC/ /	SURJYA @ SURY MITA SWAIN MP	DIPTI RANJAN BHOKTA	3167/2025
115	D-CRLMC/29651/2025 CRLMC/3973/2025	SK. NASIR MOHAMMED MP		3168/2025
116	D-CRLMC/33520/2025 CRLMC/ /	DIBAKAR SAMAL MP	RABINDRA NATH PRUSTY	3169/2025
117	D-CRLMC/33523/2025 CRLMC/ /	BHALA KAMPA @ JALA KAMPA MP	AMITAV TRIPATHY	3170/2025
118	D-CRLMC/33540/2025 CRLMC/ /	SURENDRA SAHU MP	AMITAV TRIPATHY	3171/2025
119	D-CRLMC/33543/2025 CRLMC/ /	SWARNAPRABHA DASH MP	TUKUNA KUMAR MISHRA	3172/2025
120	D-CRLMC/24311/2025 CRLMC/3157/2025	ANJALI SAHOO MP	ATMAJIT MANMITH DAS	3173/2025

121	D-CRLMC/33570/2025 CRLMC/ /	PURNIMA SINGH MP	ASISH MISHRA	3174/2025
122	D-CRLMC/33580/2025 CRLMC/ /	AKASH NAYAK MP	SOUMYA RANJAN DAS	3175/2025
123	D-WA/44045/2025 WA/ /	M/S. SHREE VINAYAK DAIRY, BBSR MP	ASIT KUMAR DASH	4216/2025
124	D-WA/44537/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4217/2025
125	D-WA/44537/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4218/2025
126	D-WA/44705/2025 WA/ /	ASHOK MOHANTY MP	MANOJ KUMAR MOHANTY	4219/2025
127	D-WA/44573/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4220/2025
128	D-WA/44573/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4221/2025
129	D-WA/44574/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4222/2025
130	D-WA/44574/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4223/2025
131	D-WA/44576/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4224/2025
132	D-WA/44576/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4225/2025
133	D-WA/44578/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4226/2025
134	D-WA/44578/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4227/2025
135	D-WA/44579/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4228/2025
136	D-WA/44579/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4229/2025
137	D-WA/44596/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4230/2025
138	D-WA/44596/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4231/2025
139	D-WA/44597/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4232/2025
140	D-WA/44597/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4233/2025
141	D-WA/44598/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4234/2025
142	D-WA/44598/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4235/2025
143	D-WA/44599/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4236/2025
144	D-WA/44599/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4237/2025
145	D-WA/44600/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4238/2025
146	D-WA/44600/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4239/2025
147	D-WA/44773/2025 WA/ /	MANTU SASMAL MP	BIJAYA KUMAR BEHERA 1	4240/2025
148	D-WA/44773/2025 WA/ /	MANTU SASMAL MP	BIJAYA KUMAR BEHERA 1	4241/2025
149	D-WA/44602/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4242/2025
150	D-WA/44602/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4243/2025
151	D-WA/43688/2025 WA/1712/2025	NRUSINGHA CHARAN BEHERA MP	LALATENDU SAMANTARAY	4244/2025
152	D-WA/44612/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		4245/2025
153	D-WA/44612/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4246/2025
154	D-WA/44656/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4247/2025
155	D-WA/44656/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4248/2025
156	D-WA/44767/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4249/2025
157	D-WA/44767/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4250/2025
158	D-WA/44895/2025	BAIDHAR BEHERA	MANOJ KUMAR PANDA	
	WA/ /	MP		4251/2025
159	D-WA/44895/2025	BAIDHAR BEHERA	MANOJ KUMAR PANDA	
	WA/ /	MP		4252/2025
160	D-WP(C)/44677/2025	BISWAJEET NANDA	SUBHENDU KAR	
	WP(C)/ /	MP		19455/2025
161	D-WP(C)/44678/2025	DR. KARTIK CHANDRA ROUT	GOUTAM KUMAR ROUT RAY	
	WP(C)/ /	MP		19456/2025
162	D-WP(C)/6340/2024	SWARNALATA DEI		
	WP(C)/3278/2024	MP		19457/2025
163	D-WP(C)/44117/2025	SRIDHAR SETHI	BIKASH CHANDRA PARIJA	
	WP(C)/30595/2025	MP		19458/2025
164	D-WP(C)/44681/2025	JYOTSHNA SATAPATHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		19459/2025
165	D-WP(C)/44682/2025	SASMITA SWAIN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		19460/2025
166	D-WP(C)/38839/2025	RAKESH KUANR		
	WP(C)/26949/2025	MP		19461/2025
167	D-WP(C)/44685/2025	ANIL KUMAR MISHRA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		19462/2025
168	D-WP(C)/19372/2025	KUNAL KISHORE DAS	NIRANJAN NAYAK, SAKTI PRASAD PANDA	
	WP(C)/14566/2025	MP		19463/2025
169	D-WP(C)/44691/2025	SASMITA MOHAPATRA	MOHAMMED RIAZ	
	WP(C)/ /	MP		19464/2025
170	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	
	WP(C)/13391/2023	MP		19465/2025
171	D-WP(C)/44694/2025	SUDHANSU SEKHAR JENA	SAMEER KUMAR DAS	
	WP(C)/30882/2025	MP		19466/2025
172	D-WP(C)/44704/2025	DILLIP KUMAR AGARWAL	AMIT PRASAD BOSE	
	WP(C)/30884/2025	MP		19467/2025
173	D-WP(C)/40977/2025	JAY HANUMAN SELF HELP GROUP, SUBARNAPUR	RAMANUJ KUMAR MOHANTY	
	WP(C)/28851/2025	MP		19468/2025
174	D-WP(C)/21556/2025	KEDARNATH PANI	DEVAVRAT DEVESH	
	WP(C)/14983/2025	MP		19469/2025
175	D-WP(C)/38432/2025	BASUDEB BHATTA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/30934/2025	MP		19470/2025
176	D-WP(C)/44713/2025	M/S TATA STEEL LTD., MUMBAI	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		19471/2025
177	D-WP(C)/44715/2025	PRASANT KUMAR JENA	AMIYA KUMAR CHHATOI	
	WP(C)/30919/2025	MP		19472/2025
178	D-WP(C)/44714/2025	DAYANIDHI PATRA	AMIYA KUMAR CHHATOI	
	WP(C)/30955/2025	MP		19473/2025
179	D-WP(C)/44716/2025	SAROJ KUMAR PANDA	KRISHNA CHANDRA SAHU	
	WP(C)/30930/2025	MP		19474/2025
180	D-WP(C)/44718/2025	SASMITA BALABANTARAY	KRISHNA CHANDRA SAHU	
	WP(C)/30929/2025	MP		19475/2025
181	D-WP(C)/44720/2025	CUTTACK ROMAN CATHELIC DIOCESAN CORPORATION, KENDRAPARA		
	WP(C)/30937/2025	MP		19476/2025
182	D-WP(C)/20723/2022	PABITRA MOHAN PATTANAYAK	MR.RAMAKANTA MOHANTY, SANTOSH KUMAR NANDA	
	WP(C)/20723/2022	MP		19477/2025
183	D-WP(C)/44728/2025	MANIK LAL BESRA	BIVUDATTA CHALAN	
	WP(C)/ /	MP		19478/2025

184	D-WP(C)/44732/2025 WP(C)/ /	BAIJAYANTIMALA SUBUDHI MP	PRAFULLA KUMAR LENKA	19479/2025
185	D-WP(C)/44736/2025 WP(C)/ /	ALOK RAM MP	ADHIRAJ MOHANTY	19480/2025
186	D-WP(C)/44737/2025 WP(C)/ /	ABHIMANYU PRADHAN MP	ADHIRAJ MOHANTY	19481/2025
187	D-WP(C)/44744/2025 WP(C)/ /	SUBRAT KUMAR TRIPATHY MP	RAMDAS ACHARY	19482/2025
188	D-WP(C)/44746/2025 WP(C)/ /	SUBRAT DAS MP	PARASH BISWAL	19483/2025
189	D-WP(C)/44748/2025 WP(C)/ /	M/S 916 EPARI JEWELLER PVT.LTD, KHURDA MP	BURLABA P.B. BAHALI	19484/2025
190	D-WP(C)/41954/2025 WP(C)/29531/2025	SUBASINI MOHANTY @ NAYAK MP	KULDEEP MOHANTY	19485/2025
191	D-WP(C)/44751/2025 WP(C)/ /	SAMARENDRA KUMAR NAYAK MP	PARASH BISWAL	19486/2025
192	D-WP(C)/44755/2025 WP(C)/ /	NARENDRA KUMAR MOHANTY MP	BHABANI SANKAR DAS	19487/2025
193	D-WP(C)/44756/2025 WP(C)/ /	RANJAN KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	19488/2025
194	D-WP(C)/44760/2025 WP(C)/ /	SAROJINI GOCHAYAT MP	SAMARENDRA BAHADUR	19489/2025
195	D-WP(C)/44762/2025 WP(C)/ /	ANIMESH MOHAPATRA MP	SAMARENDRA BAHADUR	19490/2025
196	D-WP(C)/44766/2025 WP(C)/ /	AJAY KUMAR KAR MP	SHANTI PRAKASH MOHANTY	19491/2025
197	D-WP(C)/44771/2025 WP(C)/30952/2025	GOURIBALA PRADHAN MP	SUKANTA KUMAR DALAI	19492/2025
198	D-WP(C)/44768/2025 WP(C)/ /	ROHIT KUMAR KHATUA MP	KANANBALA ROY CHOUDHURY	19493/2025
199	D-WP(C)/44774/2025 WP(C)/30984/2025	M/S NAYAK FOODS AND AGROTECH PVT MP	NIRDA BAHADUR NIRDA BAHADUR	19494/2025
200	D-WP(C)/44779/2025 WP(C)/ /	SHANKARSHAN NAYAK @ SHANKARSANAN MP	SHANKARSHAN NAYAK @ SHANKARSANAN SHANKARSHAN NAYAK @ SHANKARSANAN	19495/2025
201	D-WP(C)/44783/2025 WP(C)/ /	MAUNA CHHURA MP	DURGA PRASANNA MISHRA	19496/2025
202	D-WP(C)/44787/2025 WP(C)/ /	MAHESWATA DAS MP	PRAVASH CHANDRA JENA	19497/2025
203	D-WP(C)/44794/2025 WP(C)/ /	RAJENDRA DAS MP	JYOTIRMAYA SAHOO	19498/2025
204	D-WP(C)/50470/2024 WP(C)/30649/2024	PARTHA SARATHI SETHI MP	SURYAKANTA DASH	19499/2025
205	D-WP(C)/44802/2025 WP(C)/ /	BIJAYA KUMAR RATH MP	BIREN SANKAR TRIPATHY	19500/2025
206	D-WP(C)/37996/2025 WP(C)/26085/2025	M/S SCR NIRMAN PRIVATE LIMITED, CUTTACK MP	VIKAS RANJAN BAUG	19501/2025
207	D-WP(C)/44821/2025 WP(C)/ /	BAPI SWAIN MP	RABINDRA NATH PANDA	19502/2025
208	D-WP(C)/44822/2025 WP(C)/ /	NARENDRA LENKA MP	KISHORE KUMAR MISHRA	19503/2025
209	D-WP(C)/44808/2025 WP(C)/ /	DINESH AGRAWAL MP	PRABODHA CHANDRA NAYAK	19504/2025
210	D-WP(C)/44825/2025 WP(C)/ /	SUSANTA KUMAR SWAIN MP	MANOJA KUMAR KHUNTIA	19505/2025
211	D-WP(C)/42026/2025 WP(C)/29885/2025	MAHENDRA KUMAR MISHRA MP	ADYASIDHI MISHRA	19506/2025
212	D-WP(C)/42026/2025 WP(C)/29885/2025	MAHENDRA KUMAR MISHRA MP	ADYASIDHI MISHRA	19507/2025
213	D-WP(C)/44828/2025 WP(C)/ /	SHIBARAM BEHERA MP	RABINDRA NATH PANDA	19508/2025
214	D-WP(C)/44830/2025 WP(C)/30981/2025	ODISHA POWER EMPLOYEES UNION, BBSR MP	RIKASH JENA	19509/2025
215	D-WP(C)/44832/2025	PRABODH KUMAR SAHOO	RABINDRA NATH PANDA	

	WP(C)/ /	MP		19510/2025
216	D-WP(C)/44834/2025 WP(C)/30982/2025	ODISHA POWER EMPLOYEES UNION, BBSR MP		19511/2025
217	D-WP(C)/44837/2025 WP(C)/ /	DIPAK BEHERA MP	RABINDRA NATH PANDA	19512/2025
218	D-WP(C)/44842/2025 WP(C)/ /	SARBESWAR MAJHI MP	RABINDRA NATH PANDA	19513/2025
219	D-WP(C)/44844/2025 WP(C)/ /	SAMAPTI SNEHARANJAN MP	AMIT KUMAR SAA	19514/2025
220	D-WP(C)/44846/2025 WP(C)/ /	KALANDI PARIDA MP	RABINDRA NATH PANDA	19515/2025
221	D-WP(C)/44848/2025 WP(C)/ /	SUBASH CHANDRA NAYAK MP	BIBHUTI RANJAN MOHANTY	19516/2025
222	D-WP(C)/44851/2025 WP(C)/ /	GOURAV SANKET PADHI MP	RABINDRA NATH PANDA	19517/2025
223	D-WP(C)/44852/2025 WP(C)/ /	PRAKASH KUMAR DHAL MP	BRUNDABAN ROUT	19518/2025
224	D-WP(C)/33366/2025 WP(C)/23170/2025	PRAVAKAR MOHANTY MP		19519/2025
225	D-WP(C)/44854/2025 WP(C)/30977/2025	SURENDRA PODDAR MP	DIPTI RANJAN BHOKTA	19520/2025
226	D-WP(C)/44850/2025 WP(C)/ /	SAROJINI KHUNTIA MP	BIBHUTI RANJAN MOHANTY	19521/2025
227	D-WP(C)/9787/2015 WP(C)/9787/2015	UMA DEVI MP	BAIBASWATA PANIGRAHI	19522/2025
228	D-WP(C)/43973/2025 WP(C)/ /	CITIZENS ACTION FORUN, BBSR MP	SUPRIYA PATRA	19523/2025
229	D-WP(C)/32076/2025 WP(C)/22489/2025	BIKRAM BHOI MP	BISWABIHARI MOHANTY	19524/2025
230	D-WP(C)/32076/2025 WP(C)/22489/2025	BIKRAM BHOI MP	BISWABIHARI MOHANTY	19525/2025
231	D-WP(C)/44868/2025 WP(C)/ /	SABITA BEHERA MP	GOPAL PRASAD JENA	19526/2025
232	D-WP(C)/43735/2025 WP(C)/30328/2025	J.RANJIT KUMAR MP	LAXMIKANTA MOHANTY	19527/2025
233	D-WP(C)/44814/2025 WP(C)/ /	DINESH AGRAWAL MP	PBABODHA CHANDRA NAYAK	19528/2025
234	D-WP(C)/44870/2025 WP(C)/ /	TAPAS KUMAR MALIK MP	ASHOK KUMAR SAHOO	19529/2025
235	D-WP(C)/44872/2025 WP(C)/ /	JAYARAM (DILLU) SAMAL MP	GOPAL PRASAD JENA	19530/2025
236	D-WP(C)/44877/2025 WP(C)/ /	M/S LAXMI FRANKLIN HOSPITALITY PVT MP	SUDIPAN MOHANTY	19531/2025
237	D-WP(C)/44884/2025 WP(C)/ /	RAMAKRISHNA PADHY MP	SUJATA JENA	19532/2025
238	D-WP(C)/44886/2025 WP(C)/ /	ARUN KUMAR BEHERA MP	AMIT PRASAD BOSE	19533/2025
239	D-WP(C)/44891/2025 WP(C)/ /	SWARNAPRAVA RATH MP	ANAND PRAKASH DAS	19534/2025
240	D-WP(C)/44865/2025 WP(C)/ /	PRAMODA KUMAR SATAPATHY MP	RANJIT MOHANTY	19535/2025
241	D-WP(C)/44887/2025 WP(C)/ /	OM PRAKASH SWAIN MP	UPASANA BAL	19536/2025